

## SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C.K.G. NAIR, MEMBER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 26.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	<b>ROOM CODE/PASSWORD</b>
<b>AT 11.00 A.M.</b>								
1	A.No.161/2021 & MA. No.324/2021 (Urgent) & MA.No.325/2021 (Interim Relief)	Unicorn Infra Projects & Estates Pvt. Ltd	P. R. RAMESH, Advocate	SEBI		Admission		<b><u>DEMANDRECOVERY</u></b>
2	A.No. 162/2021 & MA. No. 326/2021 (Urgent) & MA. No. 327/2021 (Interim Relief)	DDPL Global Infrastructure Pvt. Ltd.						
<b>AT 11.10 A.M.</b>								
3	A.NO.286/2019	Daulat Laxmilal Chandraliya	Mr. Kamal Agarwal, FCA	SEBI	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	Admission Disposal	08.03.2021	<b><u>DAULATSEBI</u></b>
<b>AT 11.25 A.M.</b>								
4	546/2019	Suresh Pukhraj Jain	Mr. V.M. Singh, Advocate i/b MBS & Co.	SEBI	Mr. Kumar Desai, Advocate i/b The Law Point	Admission Disposal	01.03.2021	<b><u>SURESHJSEBI</u></b>
<b>AT 11.35 A.M.</b>								
5	A.No. 243/2020 <b>A/W</b>	DPK Stock & Securities and Ors.	Mr. Devanshu Desai, Advocate	SEBI	Mr. Shyam Mehta, Senior Advocate i/b The Law Point	Admission Disposal	18.02.2021	<b><u>DISGORGEDELAY</u></b>
	A.No. 244/2020 <b>A/W</b>	DPK Stock & Securities and Ors.						

	A. No. 534/2020 & MA. No. 122-2021 Amendment Application	Peeyush Agarwal	Ms. Varada Bhide, PCS					
<b>AT 11.37 A.M.</b>								
6	MA. NO.285/2020 (Stay Application) & A.No.256/2020 A/W	Rana Sugars Ltd.	Mr. Venkatesh Dhond, Senior Advocate i/b Lakshmikumaran & Sridhara	SEBI	Mr. Kumar Desai, Advocate i/b Vidhii Partners	Admission Disposal	08.03.2021	<b><u>RANAGDR</u></b>
	A.No.532/2020	Rana Ranjit Singh & Ors.	Mr. Shyam Kapadia, Advocate					
<b>AT 11.45 A.M.</b>								
7	MA. No.148/2021 & A.No. 339/2020 <b>A/W</b>	Shivris Resources Pvt. Ltd. & Ors.	Mr. Kunal Katariya, Advocate i/b Shah & Ramaiya Chartered Accountants	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	22.02.2021	<b><u>DELAYEDPROCEED INGS</u></b>
	A.No. 340/2020	Kumkum Agarwal						
<b>AT 11.47 A.M.</b>								
8	A.No. 351/2020 <b>A/W</b>	Euram American Investment Bank AG		SEBI	Mr. Shyam Mehta, Advocate i/b. K. Ashar & Co.	Admission Disposal	22.02.2021	<b><u>FARMAXGDR</u></b>
	MA. No. 201/2020 (Interim Relief) & A.No. 214/2020 <b>A/W</b>	Nithish Bangera						
	A.No. 286/2020	Sanjay Aggarwal	Ms. Aishwarya Shubhangi, Advocate					

**AT 11.55 A.M.**

9	MA.No. 369/2020 (Stay Application )& A.No.360/2020 <b>A/W</b>	Ravindra Kumar Grover	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	SEBI	Mr. Zal Andhyarujina, Senior Advocate i/b The Law Point	Admission disposal	23.02.2021	<b><u>GREENCHRESTSEBI</u></b>
	A.No. 361/2020	Greencrest Financial Services Ltd. & Ors.	Mr. KC Jacob, Advocate i/b Corporate Law Chambers India					

**AT 12.00 A.M.**

10	MA No. 417/2020 (Stay Application) A.No. 424/2020	Chandrasen Bhise	Ms. Shradha Achliya, Advocate i/b Jinal Garasia	SEBI	Mr. Shyam Mehta, Senior Advocate i/b K. Ashar & Co.	Admission disposal	03.03.2021	<b><u>BHISESEBI</u></b>
----	---	------------------	---	------	---	--------------------	------------	-------------------------

**AT 12.10 A.M.**

11	MA.NO.463/2020 (Stay Application) & A.No.455/2020	Mangalam Drugs & Organics Ltd. & Ors.	Ms. Aparna Wagle, Advocate i/b Alliance Law	SEBI	Ms. Rashi Dalmia, Advocate i/b ELP	Admission disposal	08.03.2021	<b><u>MDOLSEBI</u></b>
----	---	--	---	------	---------------------------------------	--------------------	------------	------------------------

**AT 12.12 NOON**

12	A. No. 468/2020 MA. No. 483-2020-urgent hearing & MA. No.201/2021 & MA. No.484-2020-COD	Mrs. B. Pushpavati & Ors.	Mr. B. Shekarappa, Advocate	SEBI & Ors.	Mr. Mihir Mody, Advocate i/b K. Ashar & Co. for R-1	Admission Disposal	18.02.2021	<b><u>COMPLAINTCIS</u></b>
					None for R-2  Ms. Kunjal Patil, Advocate i/b King Stubb & Kasiva for R-3			

**AT 12.20 P.M.**

13	MA.No.156/2021 (Delay Application) & A.No.108/2021	Ravi B. Wattamwar HUF		SEBI		Admission		<b><u>MISHKAPRICERISE</u></b>
----	--	--------------------------	--	------	--	-----------	--	-------------------------------

14	MA.No.157/2021 (Delay Application) & A.No.109/2021	Megha Ravi Wattamwar						
15	MA.No.212/2021 (Delay Application) & A.No.159/2021	Sanjay Ambadas Joshi						
16	MA.No.213/2021 (Delay Application) & A.No.160/2021	Vinita Sanjay Joshi						
17	72-2021	Sorabh Kumar Poddar	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	SEBI	Mr. Chirag Bhavsar, Advocate i/b. MDP & Partners	Admission Disposal	22.02.2021	
<b>AT 12.30 P.M.</b>								
18	MA. NO. 135-2021 AND MA.No.223/2021 (Amendment Application) and A.No. 93-2021	Kotak Mahindra Bank Ltd	Mr. Sameer Pandit, Advocate i/b Wadia Ghandy & Co.	National Stock Exchange of India Limited & Anr	Mr. Shyam Mehta, Senior Advocate i/b ELP for R-1 Mr. Chirag Dave, Advocate i/b Legasis Partners for R-2	Admission Disposal	15.03.2021	<b><u>INVOKEPLEDGE</u></b>

